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Dated: 5/7/94.

Applicant by Sh. B. P. Bharmadhikari.
Respondents by Sh. R. P. Darda.

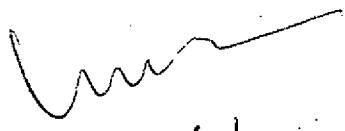
Sh. Darda shows us the copies of the notices received by the respondents from the Central Government Industrial Tribunal (C.G.I.T.), Bombay.

It is apparent that this ~~matter~~ Tribunal will not proceed with the matter where recourse have already been taken to the C.G.I.T. by the applicant.

In view of our order dt. 10/11/93 liberty to the applicant to approach the C.G.I.T. Bombay.

M.R. Kolhatkar

(M.R. Kolhatkar)
M(A)


(M. G. Deshpande)
V/c

Copy of T.O. issued
to the applicant
& counsel for
respondent on 11/3/94
4/13/94 Esphly

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